I will certainly give him the figures and also lay it on the Table of the House within a week.

SHRI JAMILUR RAHMAN : I would like to know from the hon. Minister through you whether the Government of India has received any representation from the Government of Bihar to increase the royalty on coal and other minerals of the State because you are collecting all the cess and leaving nothing in possession of the State of Bihar. Therefore, I would like to know whether you have received any representation from the Government of Bihar to increase the royalty in the matter of coal as well as other minerals which are found in Bihar in large quantities.

SHRI ATAL BIHARI VAJPAYEE : Representation from the former Chief Minister of Bihar.

SHRI P. SHIV SHANKAR : In fact for the information of the hon. Members, it is the present Chief Minister who raised this issue in the regional conference and not the previous Chief Minister.

If by representation my hon. friend means a written representation, that has not been received from Bihar....

SHRI JAMILUR RAHMAN : All right, a submission if not representation.

SHRI P. SHIV SHANKAR : The Chief Minister of Bihar along with the other Chief Ministers has raised this issue in the Eastern Regional Conference of Chief Ministers in September last. And that by itself could be construed as a representation. There is no difficulty about that. But, as I said, statutorily it could only be revised after February 1985. Apart from that, I have already mentioned that on the question of resources of the State, every State is charging more than 100% of the royalty by way of cess. In fact, in the case of Bihar, it is charging more than 200%.

आकाशवाणी और दूरदर्शन को स्वायतत्ता प्रदान करना

*2. **श्री रामविलास पासवान** : क्या **सूचना और प्रसारण मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विभिन्न राजनीतिक दलों ने आकाशवाणी और दूरदर्शन द्वारा पक्षपातपूर्ण प्रसारण किए जाने का आरोप लगाया है ;

(ख) क्या सरकार आकाशवाणी और दूरदर्शन को स्वायतत्ता प्रदान करने के प्रश्न पर विचार कर रही है; और

(ग) यदि नहीं, तो सरकार आकाशवाणी और दूरदर्शन द्वारा निष्पक्ष प्रसारण सुनिश्चित करने हेतु क्या कदम उठा रही है ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Some such complaints are at times received.

(b) No, Sir.

(c) Clear guidelines exist regarding news coverage by All India Radio and Doordarshan. The Media's aim is to select items on the basis of the news value, and in this they are always guided by the principles of objectivity, fair play and the need to present differing points of view.

श्री राम विलास पासवान : सदन में काफी बार दूरदर्शन और ए० आई० आर० के कार्यकरण पर चर्चा हुई है। हम लोगों को आशा थी कि सरकार उसके बाद कुछ सुधार करेगी और जो एन० टी० आर०, तेलेगु देशम और जम्मू काश्मीर की सरकार के खिलाफ जिस ढंग से ए० आई० आर० और दूरदर्शन का दुरुपयोग किया गया है उसकी इसी सदन में जब चर्चा हुई···

कुछ माननीय सदस्य : गलत है (**इंटरप्शंज**)

अध्यक्ष महोदय : आर्डर प्लीज।

श्री राम विलास पासवान : हम लोगों को आशा थी कि सरकार इसके ऊपर गम्भीरतापूर्वक विचार करेगी और सदन की जो राय है उसको

देखते हुए कम से कम सुधार तो लाएगी ही। लेकिन दुख के साथ कहना पड़ता है कि सुधार की बात तो दूर रही दिनोंदिन इनका जो काम है वह एक पार्टी विशेष के लिए बन गया है, व्यक्ति विशेष के लिए बन गया है। इसका राष्ट्रीय महत्व की बातों से कोई सम्बन्ध नहीं रहा है।

मंत्री जी ने जवाब में कहा है, सम सच कम्प्लेंट्स आर एट टाइम्ज रिसीव्ड। मैं जानना चाहता हूं कि क्या शिकायतें इनको मिली हैं और उनके ऊपर क्या कार्रवाही की गई है? साथ ही जो कहा है कि गाइडलाइंज तय है, मैं उन गाइडलाइंज के तहत जानना चाहता हूं कि पिछले तीन महीनों में कितना समय आपने बोलने के लिए पार्टीज के ऊपर दिया है और उसमें कितना सत्ताधारी दल के ऊपर दिया है और कितना अपोजीशन पार्टीज के ऊपर दिया है?

श्री एच० के० एल० भगत : जहां तक एन० टी०आर० का मामला है उस पर बहुत बहस इस सदन में और राज्य सभा में हो चुकी है और उसमें मैंने सरकार का जो दृष्टिकोण था वह रख दिया था। उनके साथ कोई डिसक्रीमीनेशन नहीं बरता गया। उसी दिन उनको कहा गया···लेकिन समय का उपयोग उन्होंने नहीं किया। मैं उस बात को आज फिर खोलना नहीं चाहता हूं।

जहां तक जम्मू काश्मीर का सम्बन्ध है उनके साथ किसी प्रकार का अन्याय नहीं किया गया। जम्मू काश्मीर के चीफ मिनिस्टर को समय समय पर पूरा मौका दिया गया है और अभी भी उनको टी० वी० पर लाया गया है। इस वास्ते यह इल्जाम भी निराधार है।

माननीय सदस्य ने कहा है कि किस प्रकार की शिकायतें आती हैं उसका ब्यौरा मैं दूं। मैं उन्हीं की एक कम्प्लेंट को लेना चाहता हूं। उससे अंदाजा लग जाएगा कि किस प्रकार की शिकायतें की जाती हैं। अलग अलग मैम्बर्ज ने क्या क्या लिखा है यह तो कहना इस वक्त मेरे लिए मुश्किल होगा लेकिन चूंकि इन्होंने सबाल किया है इस वास्ते मैं इन्हीं की शिकायत के बारे में बताना चाहता हूं। इन्होंने शिकायत की कि इनकी एक प्रेस कान्फ्रेंस को आल इंडिया रेडियो ने कवर नहीं किया। एक दो और नाम दिए कि उनको भी कवर नहीं किया गया। इस तरह से इनकी पार्टी के साथ डिसक्रीमीनेशन बरता गया। इनको मालूम ही होगा जो जवाब इनको भेजा गया। इनकी एक कान्फ्रेंस पटना में हुई थी। एक इन्होंने दिल्ली में की। पटना की कान्फ्रेंस शैड्यूल्ड कास्ट्स और सेड्यूल्ड ट्राइब्ज की जिस दिन इन्होंने की, दिल्ली की कान्फ्रेंस के दस दिन पहले उसको ए० आई० आर० के स्पेशल कारेसपोडेंट ने कवर किया था और पूरी तरह से वह कवर की गई थी। उसके दस दिन बाद आकर इन्होंने दिल्ली में प्रेस कान्फ्रेंस की और कहा कि मेरी प्रेस कान्फ्रेंस कवर नहीं की गई। दस दिन पुरानी कान्फ्रेंस जिसका पहले से ही कवरेज हो चुका था और 22 तारीख की थी, कवर की गई हालांकि पुरानी चीज को कवर नहीं करना चाहिए। यह एक मिसाल मैंने दी है। समय समय पर पार्लियामेंट के मैम्बर्ज की तरफ से और कुछ पोलिटीकल पार्टीज की तरफ से भी शिकायतें आती हैं। मैं शिकायत को देखने के लिए हमेशा तैयार हूं, और आज भी तैयार हूं।

जहां तक उन्होंने पूछा कि गाइडलाइन्स क्या हैं अगर आप चाहें तो मैं पैराग्राफ पढ़ सकता हूं जिससे उनको मालूम हो जाएगा।

यह जो बात कही गई कि एक पार्टी का रेडियो और टी० वी० हो गया है, या एक व्यक्ति विशेष का है, यह बिलकुल गलत और निराधार है। ए० आई० आर० और टी० वी० गाइडलाइंस के मुताबिक कार्य कर रहे हैं।

श्री राम विलास पासवान : मैंने सीधा सवाल किया है, लेकिन इन्होंने मेरे ऊपर ऐलीगेशन लगाया है, मैं उसका जवाब दूंगा।···

श्री एच० के० एल० भगत : मैंने कोई ऐलीगेशन नहीं लगाया है। मैंने तो फैक्ट्स बताये।

श्री राम विलास पासवान : मैंने पूछा था कि

पिछले 3 महीने में कितना आपने रूलिंग पार्टी को समय दिया है और कितना अपोजीशन को दिया है ? आप फिगर्स बताइये ? अगर अभी नहीं है तो बाद में टेबिल पर ले कीजिए ।

श्री एच० के० एल० भगत : पिछले 3 महीने में कितना समय किस पोलिटिकल पार्टी को दिया गया है उसकी फिगर्स इस समय मेरे पास नहीं है। लेकिन अपोजीशन पार्टीज को कुछ एडवान्टेज है और वह यह कि इनका नम्बर ज्यादा है और रोज ब रोज वह नम्बर बढ़ता जाता है । यह जो फिगर्स चाहते हैं 3 महीने की वह मैं आपको सेलेक्ट करके दे दूंगा ।

श्री राम विलास पासवान : अध्यक्ष जी, मैंने इनसे पार्टी के सम्बन्ध में पूछा था और पार्टियों की शिकायत की है। इन्होंने व्यक्तिगत चार्ज मेरे ऊपर लगाया है और मैं चाहता हूं कि मैं उसकी सफाई दूं। मैंने यहां प्रेस कान्फ्रेंस की, पटना में 5 लाख की संख्या में शैडयूल्ड कास्ट और ट्राइब्ज के लोग 9 अक्तूबर को एकत्रित हुए थे। उसी समय श्री राजीव गांधी का प्रोग्राम 9, 10 11 तारीख को पटना में था। उस गांधी मैदान के सम्मेलन में क्या दुर्दशा हुई, मैं नहीं कहना चाहता। लेकिन उसके सम्बन्ध में मैंने दिल्ली में प्रेस कान्फ्रेंस की लेकिन रेडियो और टी० वी० ने उसको कहीं कोई स्थान नहीं दिया। मैंने इनके डायरेक्टर, श्री धर से फोन पर बात की···

अध्यक्ष महोदय : छोड़िये ।

श्री राम विलास पासवान : आप सुनिये तो। इन्होंने कहा है कि प्रसारित किया गया। मैं कहता हूं कि प्रसारित नहीं किया गया। मैंने इनके डायरेक्टर से···

अध्यक्ष महोदय : मैं देख लूंगा रिकार्ड ।

I can check that up.

यह तो इनके रेकार्ड पर होगा और रेडियो और टी० वी० के रेकार्ड पर उससे पता लग सकता है ।

SHRI SUNIL MAITRA : My submission is that yesterday I was invited by the Doordarshan for a discussion on the issues before Parliament. There, I made some observations regarding Punjab and Assam but, these were censored/deleted by the Doordarshan. Under what authority did they censor/delete them when I was invited by them there ?

श्री राम विलास पासवान : मैं कह रहा था कि मैंने डायरेक्टर, श्री धर से शिकायत की और उसके बाद उन्होंने नारायणन को कहा। उसके तीन दिन के बाद प्रसारित किया गया। मेरी प्रेस कान्फ्रेंस आज है और 3 दिन बाद उसके प्रसारण का क्या महत्व है ।

अध्यक्ष महोदय : अब आप सारा सवाल खराब कर रहे हैं ।

श्री राम विलास पासवान : मैं क्लैरिफिकेशन पूछ रहा हूं। अध्यक्ष जी, सरकार ने अपने जवाब में कहा है कि :

'Clearcut guidelines exist regarding news coverage by All India Radio and Doordarshan'.

मैं सरकार से जानना चाहता हूं कि इनकी गाइडलाइन्स क्या है ? और क्या सरकार राज्य सरकारों को भी दूरदर्शन और समाचार के कार्यक्रम को निश्चित करने में, तय करने में, राज्य सरकार, अपोजीशन पार्टीज और केन्द्र सरकार तीनों मिल कर के कोई निर्णय लेने के लिए विचार कर रही हैं?

श्री एच० के० एल० भगत : मैं जरा बात साफ करना चाहता हूं, माननीय सदस्य को यह भाव पैदा हो गया कि मैंने उनकी जात के बारे में कुछ कहा। ऐसा नहीं है। उन्हें मैंने जनता पार्टी के जनरल सेक्रेटरी के नाम से···

श्री राम विलास पासवान : एक जनरल सेक्रेटरी को रोज रेडियो और टी० वी० पर दिखाया जाता है, हम भी एक पार्टी के जनरल सेक्रेटरी हैं ।

(व्यवधान)

श्री एच० के० एल० भगत : मैं आनरेबल मेम्बर को याद दिलाना चाहता हूं कि मेरी कोई भी भावना उन पर कटाक्ष करने की नहीं थी, मैंने एक मिसाल कही है। मैंने फैक्ट्स कहे हैं और जो मुझे बताया गया है, उन्होंने 20 तारीख को कांफ्रेंस की और 22 तारीख को वह सब कवर हुआ। जहां तक गाइडलाइन का ताल्लुक है, उसका रेलवेन्ट पैरा मैं पढ़ देता हूं।

(व्यवधान)

श्री एच० के० एल० भगत : मैंने आपको बता दिया कि आप दस दिन बाद कह रहे हैं, और वह पहले ही कवर हो चुका। वही बात आपने भी दोहराई है।

श्री राम विलास पासवान : क्यों 10 दिन बाद ?

श्री एच० के० एल० भगत : मेरे पास आपके स्टेटमेंट की कापी भी है।

(व्यवधान)

अध्यक्ष महोदय : आप लोग आपस में क्या कर रहे हैं ? क्या मजाक बना रखा है ? कृपया शोर न करें।

श्री एच० के० एल० भगत : गाइडलाइन्स का रैलेवेन्ट पैराग्राफ इस तरह है :

> "Dissemination of information, news and comments in Akashvani and Doordarshan and Films Division should be done in a fair, objective and balanced manner including contrasting points of view with emphasis on events and developments. Reference of personalities may be made primarily for providing human interest."

SHRI MADHAVRAO SCINDIA : Sir, Government has issued a circular on principles guiding news policy for broadcasting on All India Radio and Doordarshan which has also been placed before the Lok Sabha. A perusal of these guidelines clearly demonstrates the enthusiasm, the keenness and the sincerity the Government is exhibiting in ensuring unbiased reporting on All India Radio and Doordarshan. But, Sir, I have a complaint. Inspite of these guidelines I do feel that the Government reporting on All India Radio and Doordarshan is biased and biased in favour of the Opposition. I request this bias should be removed and some balance restored.

Sir, whenever we switch on the radio we only hear what Atalji has said or Prof. Madhu Dandavate has said or Shri George Fernandes has said. I would like to register my protest with the Minister through this question about the bias is in favour of the Opposition. So, he should ensure that some balance is restored.

Coming to my main question, in these guidelines it has been emphasised that the implementation of these guidelines will depend very much on the professional capacity of the people who run these programmes of current affairs and news. In this context, I would like to ask the Government what steps they have taken to ensure that proper training is given to those who run these programmes so that they have the necessary professional capacity to see that this bias is removed which is in favour of the Opposition and balance restored ?

SHRI H.K.L. BHAGAT : Mr. Speaker, Sir, what the hon Member, Mr. Scindia, has said a number of times the Congress MPs and Congress leaders from different States have also made that complaint and the subject matter of the complaint is not only by the Opposition parties but also by the ruling party in different States and the Centre... they say that greater importance is being given to the Opposition parties. It is a complaint. It has been made number of times. As I said in the beginning, you have the advantage of having a large number of opposition parties ; and as I said, the number grows. So, what I am submitting is this. As far as Mr. Scindia's other point is concerned, as I said, most of these Current Affairs programmes are covered and in that participation is done by various people outside the official hierarchy. Journalists

cover those programmes number of times. For example, Parliamentary proceedings day-to-day, are also covered by Journalists and if I show you the list of the journalists nobody will be able to say that there is any bias. They are known critics of the Government and they take part in these programmes. Therefore, as I said, AIR and Doordarshan have to keep a balance, steer clear of criticisms, whether by the ruling party or by the opposition, and take a balanced view.

SHRI H.N. BAHUGUNA : Sir, this is in reply to what the hon. Minister has just now said. He says that complaints have come to him from Congress people. What is the nature of those complaints and what is the number of those complaints ? Because, Sir, if the timings are known, what is the time allotted to his party ? What is the time allotted to the opposition ? The Minister could have given it.

MR. SPEAKER : I don't think he can say about allotment of time.

SHRI H.N. BAHUGUNA : May I say one thing, Sir ? Not only the State Governments...

MR. SPEAKER : Is there any allotment of time to his party ?

SHRI H.K.L. BHAGAT : No, Sir.

SHRI H.N. BAHUGUNA : Sir, if there is none, will the Minister take care to see that nine-tenths of time is not allotted to one party, one person ? Sir, my point is very simple. The question is this. AIR and Doordarshan must newsworthy things. In that case, so far as the complaints from Chief Ministers are concerned,—it is not only Jammu and Kashmir, it is not only Andhra,—complaint has come from Chief Minister of West Bengal. The Chief Minister has clearly complained against it. I would like to know from the hon. Minister whether in the Chief Ministers' meeting or the Information Ministers' meeting Doordarshan and AIR's performance had come in for severe criticism from these quarters or not.

SHRI H.K.L. BHAGAT : In the first instance, I may inform hon. Member, Shri H.N. Bahuguna that there is no allotment of time as such to any particular party in participation of Radio or Television except when there is election time. When you have election broadcast there is allotment of time. Sir, he said that the All India Radio and Doordarshan came in for severe criticism in the Information Ministers' Conference. I might say that it is not correct. It is however a fact that the Information Ministers of a few States did give some suggestions regarding the improvement of programmes. They did also say that in regard to news coverage—particularly West Bengal and one or two other Ministers—they do not get objective coverage. I had answered that. So, when my friend says that these were severely criticised, he is not correct. Certainly, they made suggestions, particularly with regard to improvement of programmes as a whole. We have taken care of those suggestions. I don't want to widen the scope but I would like to say that in regard to those suggestions, the steps which were taken were appreciated.

PROF. K.K. TEWARY : Sir, I would like to know from the hon. Minister whether any set of guidelines were in existence from 1977 to 1979-80. If so, how for these guidelines were adhered to. And number two : May I know whether these guidelines, which have been referred to by the hon. Minister, were formulated only after 1980 ; or, were they in existence prior to that and how far they were observed ? Is it not a fact that our hon. friends are only shedding copious tears about the partiality of Doordarshan and All India Radio ? Is it not a fact that they launched a hostile propaganda campaign and character assassination against our party, against our leaders and unsubstantiated charges and all kinds of charges were heard from the A.I.R. and Doordarshan during that time and they had all contributed to that ? I would like to know from the hon. Minister clarifications on all these things.

SHRI H.K.L. BHAGAT : I have said once or twice before on the floor of the House. I do not wish to dig the dead. I do not want to go into the past. That is why I have avoided that question. But the fact of the matter is that I do not want to make

that an issue. The fact is this that the gravest misuse of the media was done during the Janata regime against the rules of the law, against the provisions of the Act, against the law relating to the defamation and all kinds of baseless allegations were levelled against the Congress leaders, even when no FIRs were registered relating to the same. So, I do not want to get into that again. Let us forget about it.

PROF. SATYASADHAN CHAKRABORTY : I would like to know from the hon. Minister whether it is a fact that in the last Panchayat elections in West Bengal, the Chief Minister addressed only one meeting and that was not covered by the Doordarshan. I would also like to know whether it was a fact that all the meetings addressed by the Congress leaders were covered by the media like Doordarshan, A.I.R., etc.

SHRI H.K.L. BHAGAT : This question was discussed in the Rajya Sabha in detail. I do not, at the moment, remember whether the Chief Minister's speeches were covered by the TV or not but what I know is that the Chief Minister's speeches were covered by some media. I had said it clearly. I do not recollect whether TV had covered his speeches or not. Now, regarding the injustice being done to the CPM Party, I would like to submit that that question was gone into at length and according to the information available with me, I would certainly say that no injustice was done to the ruling CPM Party in West Bengal in regard to the coverage of Panchayat elections.

(Interruptions)

PROF. SATYASADHAN CHAKRABORTY : I want to know whether the hon. Minister would assure us that all these points would be considered.

MR. SPEAKER : He will go into that.

Export condition for FERA drug Companies

*3. SHRI BANWARI LAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the export conditions imposed in respect of regularisation of capacities of the FERA drug companies ;

(b) whether these are too harsh and unrealistic as described by the affected units and whether it would not be in the interest of exports of drugs to make the export conditions more liberal ;

(c) whether exports are more important today than sticking to the notion and norms of capacity regularisation ; and

(d) if so, whether Government will consider to change the policy in the matter, if necessary, taking a practical view of the issue ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) to (d). In the case of bulk drugs, wherever considered necessary, export obligations ranging between 10% and 25% of the additional capacity regularised/recognised have been imposed. On formulations, the export obligation generally imposed is 50% of the actual production beyond the highest actual production level during the three years ending 31st March 1977 or the licensed capacity whichever is higher. This has been done in view of the Government decision that wherever considered necessary, a suitable export obligation will be imposed on FERA and MRTP companies in respect of the whole or part of the additional bulk drugs or formulation capacity recognised/regularised. Although a drug industry Association and a few FERA drug companies have represented on this matter, no proposal to change the Government decision is there at present.

श्री बनवारी लाल : अध्यक्ष महोदय, मेरे प्रश्न का कैटेगारिकल जवाब नहीं आया। माननीय मंत्री जी कृपया यह बताने का कष्ट करें कि क्या करारों की कठिनाइयों और दिक्कतों को देखने के लिए संसद की कोई कमेटी बनी थी ? यदि बनी थी तो उन्होंने क्या रिपोर्ट दी और उनकी क्या सिफारिशें थीं ?

SHRI R.C. RATH : Sir, this export obligation has been there to protect the